

ORISSA HIGH COURT**FILING REPORT AS ON :05/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011480/2023	BICHITRA MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /312 /2020 () //
2	BLAPL/0011481/2023	ROHITA @ GUDDU BISWAS @ BISWAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BRAJARAJNAGAR /102 /2023 () //
3	BLAPL/0011482/2023	KRISHNA SAHU @ KALLU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /430 /2023 () //
4	BLAPL/0011483/2023	PALLAVI MISHRA @ PALLAVI HOTA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	DHENKANAL TOWN /131 /2022 () //
5	BLAPL/0011484/2023	ASHOK KUMAR ROUT @ ASHOK ROUT VS STATE OF ODISHA	SUSHANT HARICHANDAN VS	SARANGADA /57 /2023 () //
6	BLAPL/0011485/2023	SUBRAT KUMAR SENAPATI @ GOLU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BRAJARAJNAGAR /241 /2023 () //
7	BLAPL/0011486/2023	JITHIN VARGHESE VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	G.R.P.S.,BERHAMPUR /23 /2023 () //
8	BLAPL/0011487/2023	HEMSAGAR MAREI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /272 /2019 () //
9	BLAPL/0011488/2023	PRATAP KUMAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 () //
10	BLAPL/0011489/2023	DHANU @ DHANURAM PRADHAN VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /653 /2023 () //
11	BLAPL/0011490/2023	JAGA NAIK @ JAGA NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	GANGAPUR (ASKA) /453 /2023 () //

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12	BLAPL/0011491/2023	DAHUK @ ANIL SUNDARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /503 /2023 () //
13	BLAPL/0011492/2023	SANTOSH KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /164 /2022 () //
14	BLAPL/0011493/2023	K. JANAKI RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /307 /2023 () //
15	BLAPL/0011494/2023	TAPAN KUMAR PADHIALI VS STATE OF ODISHA	ANUPAM DASH VS	PURUSHOTTAMPUR /333 /2023 () //
16	BLAPL/0011495/2023	PURNAMI KECHHU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	LAIKERA /41 /2023 () //
17	BLAPL/0011496/2023	DEEPAK @ DIPAK MALLICK VS STATE OF ODISHA	DEBASNAN DAS VS	MARSHAGHAI /465 /2023 () //
18	BLAPL/0011497/2023	BHABANI @ BHABINI SANKAR SAHU VS STATE OF ODISHA	ANUPAM DASH VS	PURUSHOTTAMPUR /333 /2023 () //
19	BLAPL/0011498/2023	BHISMA JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DABUGAM /52 /2022 () //
20	BLAPL/0011499/2023	BABULAL SEN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /24 /2023 () //
21	BLAPL/0011500/2023	MAMI @ MAMITA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /108 /2023 () //
22	BLAPL/0011501/2023	AJIT KUMAR SADANGI VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	HINJILI /296 /2023 () //
23	BLAPL/0011502/2023	KRUSHNA SIKAKA	PRASANTA KUMAR JENA	K.SINGHPUR /93 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011503/2023	AMBIKABAI NAVNATH CHAVHAN	BIBEKANANDA BHUYAN	PATTAPUR (DIGAPAHANDI) /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011504/2023	RAMAKANTA BEHERA	SWARUP KUMAR PATNAIK	BADSAHI /111 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011505/2023	MANOJ KANHAR	SURYAKANTA DWIBEDI	BALLIGUDA /260 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011506/2023	KARUNAKAR BHOI	NIHAR RANJAN SAHOO	BALIPATNA /222 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011507/2023	UTTAM SHREEWAS	DURLLABHA RANJAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011508/2023	ANSHU CHAUDHURY	RAJIB LOCHAN PATTNAIK	MUNIGUDA /76 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011509/2023	NARAYAN PRADHAN	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011510/2023	SUBARAO PALASI	DEEPAK KU SAHOO	KALIMELA /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011511/2023	SANYASI RAO @ SANU MARI	RAJIB LOCHAN PATTNAIK	PAPERMETLA P.S. /13 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011512/2023	MOHANTY DIGAL @ LETE	SURYAKANTA DWIBEDI	PHULBANI TOWN /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011513/2023	DASARATHA BHOINA	SURYAKANTA DWIBEDI	RAIRAKHOL /206 /2023
		VS	VS	()

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35	BLAPL/0011514/2023	STATE OF ODISHA NAYANI SAHANI VS	JAGANNATH BHUYAN VS	// G.UDAYAGIRI /132 /2023 ()
36	BLAPL/0011515/2023	STATE OF ODISHA DEBASISH HAZRA VS	BINI MISHRA VS	// MANGALA BAG /297 /2020 ()
37	BLAPL/0011516/2023	STATE OF ODISHA PAHALI PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /142 /2023 ()
38	BLAPL/0011517/2023	STATE OF ODISHA JHUNU @ RUNU DIGAL VS	JAGANNATH BHUYAN VS	// G.UDAYAGIRI /132 /2023 ()
39	BLAPL/0011518/2023	STATE OF ODISHA BHAGIRATHI BARIK VS	SATYAJIT MOHAPATRA VS	// NAIKANI-DIHI /111 /2022 ()
40	BLAPL/0011519/2023	STATE OF ODISHA JIBARDHAN BEHERA VS	SATYAJIT MOHAPATRA VS	// TUREIKELA /241 /2022 ()
41	BLAPL/0011520/2023	STATE OF ODISHA HIRALAL BARDHAN VS	SUBODH KUMAR MOHANTY VS	// KESINGA /306 /2023 ()
42	BLAPL/0011521/2023	STATE OF ODISHA ANUPAL RAJA RAO @ ANPAL RAJA RAO VS	MOHENDRA KUMAR MOHAPATRO VS	// / /0 ()
43	BLAPL/0011522/2023	STATE OF ODISHA RANJIT DIGAL VS	AMLAN SHAKTI PAUL VS	// PHIRINGIA /42 /2023 ()
44	BLAPL/0011523/2023	STATE OF ODISHA MANTU @ CHANDRASEKHAR BISWAL VS	BIJAYA KUMAR RAGADA VS	// BURLA /374 /2023 ()
45	BLAPL/0011524/2023	STATE OF ODISHA PADMALOCHAN PATEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// DHARAMGARH /158 /2020 () //

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46	BLAPL/0011525/2023	RAMESH CHANDRA SAHOO @ SAHU VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	KORAPUT VIGILANCE /16 /2015 () //
47	BLAPL/0011526/2023	SRIKANTA PANIGRAHI VS STATE OF ODISHA	NIRAKAR MALI VS	/ /0 () //
48	BLAPL/0011527/2023	SINU BEERO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //
49	BLAPL/0011528/2023	RAJIBUL SK VS STATE OF ODISHA	SURESH CHANDRA DASH VS	/ /0 () //
50	BLAPL/0011529/2023	CHHALIA GOUDA VS STATE OF ODISHA	NIRAKAR MALI VS	/ /0 () //
51	BLAPL/0011530/2023	SANOJ KUMAR CHERO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /158 /2021 () //
52	BLAPL/0011531/2023	JILANI KHAN VS STATE OF ODISHA	MD. RIAZ VS	TANGI /179 /2023 () //
53	BLAPL/0011532/2023	MOTILAL BEHERA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	SPL.TASK FORCE /3 /2019 () //
54	BLAPL/0011533/2023	RABI @ SAROJ NAYAK VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	TOMANDO /215 /2023 () //
55	BLAPL/0011534/2023	AJAY BEHERA VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	/ /0 () //
56	BLAPL/0011535/2023	KARUNAKAR MOHANTY @ KUNAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	S.P.(CID-CRL),CUTTACK /15 /2023 () //
57	BLAPL/0011536/2023	BABUL KHAN @ FIROJ SAHA	PARTHA SARATHI DAS	BANAPUR P.S. /263 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0011537/2023	PAKU PATEL @ DILESWAR NAYAK	SURYA KANTA PRADHAN	AMBABHONA /142 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0011538/2023	SUBRAT KUMAR PATRA	ROHIT RANJAN RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0011539/2023	AMIT RASTOGI	AMIT BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0011540/2023	GULURI SAHOO	SURAJ MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0011541/2023	SAURAV KUMAR MISHRA	BISHNU PRASAD PRADHAN	PAHALA /267 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0011542/2023	RAMAN KUMAR ROUT	SOMANATH NANDA	SUNABEDA /91 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0011543/2023	ASHISH MANDAL	SURENDRA KUMAR MISHRA	KALIMELA /252 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0011544/2023	MOHAN TANK @ M.K. TANK	PRASHANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0011545/2023	JITEN SATNAMI @ JITEN SATANAMI	ARJUNA CHARANA BEHERA	RAIGHAR /214 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0011546/2023	BIKU DAS	SMRUTI RANJAN ROUT	MANCHESWAR P.S. /189 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0011547/2023	MANTU @ CHANDRASEKHAR BISWAL	BIJAYA KUMAR RAGADA	BURLA /388 /2023
		VS	VS	()

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69	CMAPL/0000709/2023	STATE OF ODISHA SUBHALAXMI MOHAPATRA VS	ADV. VS	// // 0
70	CMAPL/0000710/2023	STATE OF ODISHA USHAKIRAN MOHAPATRA VS	ADV VS	// // 0
71	CMAPL/0000711/2023	STATE OF ODISHA USHAKIRAN MOHAPATRA VS	ADV. VS	// // 0
72	CMP/0001215/2023	STATE OF ODISHA HARINARAYAN SETHI VS	MONOMOY BASU VS	// // 0
73	CMP/0001216/2023	ANANTA SAHU MD.JALALUDDIN VS	PRAVASH CHANDRA JENA VS	// // 0
74	CMP/0001217/2023	MD.KHUDA BUX NAGENDRA KUMAR NAYAK VS	DINESH KUMAR MOHANTY VS	// // 0
75	CONTC/0007579/2023	SAROJINI PATEL RAGHUNATH BEHERA VS	DAYANIDHI MISHRA VS	// // 0
76	CONTC/0007580/2023	K.SUDARSHAN CHAKRAVARTHY, I.A.S SUDHAMAYEE NAIK VS	ADV VS	// // 0
77	CONTC/0007581/2023	DR. SURESH CHANDRA DALAI, I.A.S KALPALATA MISHRA VS	ADV. VS	// // 0
78	CONTC/0007582/2023	KHAGESWAR BEHERA, BLOCK EDUCATION OFFICER, TALCHER MAITHILI DANDIA VS	ADV. VS	// // 0
79	CONTC/0007583/2023	PRADIP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA BIRANCHI NARAYAN BEHERA VS	ADV VS	// // 0
		ANU GARG, I.A.S		//

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80	CONTC/0007584/2023	ALOUKIKA MISHRA VS K.SUDARSHAN CHAKRAVARTHY, COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA	ADV VS	// 0
81	CONTC/0007585/2023	TAPAN KUMAR SARANGI VS VISHAL KUMAR DEV, IAS	SOBHANA SAHOO VS	// 0
82	CONTC/0007586/2023	SUNIL KUMAR SHEE VS DIPAK KUMAR DAS, TAHASILDAR, BALIAPAL	PRAVASH CHANDRA JENA VS	// 0
83	CONTC/0007587/2023	BAIJAYANTIMALA DEVI VS GOURIRANI NAIK, D.E.O., KEONJHAR	RASHMI KANTA ACHARYA VS	// 0
84	CONTC/0007588/2023	BISWANATH SABAT VS HEMANTA SHARMA, COMMNR. CUM SECY. TO GOVT. OF ODISHA, M.S.M.E. DEPT.	AJAYA KUMAR DASH VS	// 0
85	CONTC/0007589/2023	SK.MOHAMMED AHMMED VS RANJIT KUMAR DAS, ASST. SETTLEMENT OFFICER, RENTAL COLONY CAMP, BBSR	K.M.H.NIAMATI VS	// 0
86	CONTC/0007590/2023	ANTARYAMI KANUNGO VS SATYABRATA SAHU, I.A.S	ADV VS	// 0
87	CONTC/0007591/2023	SARAT CHANDRA MOHANTY VS SATYABRATA SAHU, I.A.S	ADV VS	// 0
88	CONTC/0007592/2023	GHANASHYAM SETHI VS SATYABRATA SAHU, I.A.S	ADV VS	// 0
89	CONTC/0007593/2023	SURENDRA KUMAR MALLICK VS SATYABRATA SAHU, I.A.S	ADV VS	// 0
90	CONTC/0007594/2023	GURUCHARAN DALBEHERA VS KABI PRASAD NATH, EXECUTIVE ENGINEER LEFT CANAL DIVISION NO II, DUBURI	ADV. VS	// 0
91	CONTC/0007595/2023	SARAT CHANDRA MOHANTY	adv	//

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		VS	VS	0
92	CONTC/0007596/2023	SATYABRATA SAHU, I.A.S BARSHA RANI SAHOO	ADV.	//
		VS	VS	0
93	CONTC/0007597/2023	ASHWINI KUMAR MISHRA, I.A.S. PRABIN KUMAR DUTTA	ADV	//
		VS	VS	0
94	CONTC/0007598/2023	ASWINI KUMAR BHUYAN, TAHASILDAR MANOJ KUMAR MISHRA	SAROJANANDA MISHRA	//
		VS	VS	0
95	CONTC/0007599/2023	ASWATHY S., I.A.S. AKSHAYA KUMAR PARIDA	ADV.	//
		VS	VS	0
96	CONTC/0007600/2023	JAYANTI SINGH, O.A.S. (SS) PRAMOD KUMAR PATRA	ADV	//
		VS	VS	0
97	CONTC/0007601/2023	SALINI PANDIT, I.A.S SANGHAMITRA DAS	ADV	//
		VS	VS	0
98	CONTC/0007602/2023	ASWATHY, I.A.S. NRUSINGHA CHARAN PANDA	ADV	//
		VS	VS	0
99	CONTC/0007603/2023	NISHA GOENKA, OAS P. APPA RAO	ADV	//
		VS	VS	0
100	CONTC/0007604/2023	ASWATHY S., I.A.S BANDARI SIMHACHALAM	ADV	//
		VS	VS	0
101	CONTC/0007605/2023	ASWATHY S., I.A.S SIRLA MOHAN RAO	ADV	//
		VS	VS	0
102	CONTC/0007606/2023	ASWATHY S., I.A.S SINGUPARAM JAYA RAO	ADV	//
		VS	VS	0

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103	CONTC/0007607/2023	ASWATHY S., I.A.S BIBHUTI BHUSAN MOHAPATRA VS	ADV VS	// // ()
104	CONTC/0007608/2023	ASWATHY S., I.A.S PRAVAT CHANDRA BARAL VS	ADV VS	// // ()
105	CONTC/0007609/2023	ASWATHY S., I.A.S JOGENDRANATH BEHERA VS	SATYAJIT SAMAL VS	// // ()
106	CRLA/0001109/2023	ASWATHY S., I.A.S PRAFULLA ROUT VS	SUDHEER KUMAR SAHOO VS	// // ()
107	CRLA/0001110/2023	STATE OF ODISHA INDRAMANI @ DASARATHI DAS VS	SANJIB KUMAR BHANJADEO VS	// // ()
108	CRLA/0001111/2023	STATE OF ODISHA BIKRAM ROUT VS	SUDHEER KUMAR SAHOO VS	// // ()
109	CRLA/0001112/2023	STATE OF ODISHA BHAGABAN DANGUA VS	HARIPAD MOHANTY VS	// // ()
110	CRLA/0001113/2023	STATE OF ODISHA BINOD @ SRIMANTA RANA VS	AMLAN SHAKTI PAUL VS	// // ()
111	CRLA/0001114/2023	STATE OF ODISHA RAJIB MALIK @ CHHOTA VS	SAMARENDRA BAHADUR VS	// // ()
112	CRLMA/0000416/2023	STATE OF ODISHA HARAPRASAD PRUSTY @ SHIVA VS	PRAKASH CHANDRA DASH VS	// // ()
113	CRLMA/0000417/2023	STATE OF ODISHA MOSHIN ANSARI VS	DUSHMANTA SAHOO VS	// // ()
		STATE OF ODISHA		//

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114	CRLMA/0000418/2023	SILU@ RAMAKANT BARIK VS STATE OF ODISHA	ADV VS	//0 () //
115	CRLMA/0000419/2023	SESADEV SAHU VS KAILASH CH. BISOYI	JITENDRA SAMANTARAY VS	//0 () //
116	CRLMC/0004583/2023	B. SHEKHAR @ B. SEKHAR @ B. SEKHAR RAO VS STATE OF ODISHA	RAJJEET ROY VS	CANTONMENT ROAD /91 /2018 () //
117	CRLMC/0004584/2023	ASHIS MOHANTY VS STATE OF ODISHA	GOPINATH MISHRA VS	KHANDAGIRI P.S. /304 /2014 () //
118	CRLMC/0004585/2023	BABULA BEHERA VS STATE OF ODISHA	ADITI HOTA VS	//0 () //
119	CRLMC/0004586/2023	BABU RAO KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /25 /2016 () //
120	CRLMC/0004587/2023	SANJUKTA KAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /197 /2022 () //
121	CRLMC/0004588/2023	RAMA RAO KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /25 /2016 () //
122	CRLMC/0004589/2023	RATNAKAR@BABULI SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BARGAON /82 /2017 () //
123	CRLMC/0004590/2023	SURATH JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 () //
124	CRLMC/0004591/2023	MUSAN JENA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	MANGALPUR /193 /2017 () //
125	CRLMC/0004592/2023	BIBEKANANDA PAIKRAY	HRUDANANDA MOHAPATRA	//0

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		VS	VS	()
126	CRLMC/0004593/2023	RAGHUNATH MANSINGH DEBAJYOTI NAG	BIDYADHAR PANDA	// /0
		VS	VS	()
127	CRLMP/0001966/2023	STATE OF ODISHA SUBAS GHADEI	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
128	CRLMP/0001967/2023	STATE OF ODISHA ANUKULA CHANDRA SARANGI	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
129	CRLMP/0001968/2023	STATE OF ODISHA REGIONAL MANAGER, STATE BANK OF INDIA, PHULBARI	R.N.MOHANTY	// /0
		VS	VS	()
130	CRLMP/0001969/2023	HEAD OF ZONE, NEW DELHI JYOTI RANJAN RATH	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
131	CRLMP/0001970/2023	STATE OF ODISHA M/S SRI VENKETESWAR ENTERPRISES, VIJAYAWADA	ASHOK DAS	// /0
		VS	VS	()
132	CRLMP/0001971/2023	STATE OF ODISHA SUMITRA SHRESTHA @ SHARMA	R.N.MOHANTY	// /0
		VS	VS	()
133	CRLMP/0001972/2023	STATE OF ODISHA JOGENDRA BEHERA	AMLAN SHAKTI PAUL	// /0
		VS	VS	()
134	CRLMP/0001973/2023	STATE OF ODISHA SIDHARTH SANKAR CHOUDHURY	MRUGANKA MAULI PATNAIK	// /0
		VS	VS	()
135	CRLMP/0001974/2023	STATE OF ODISHA CHANDRAKANTI NAYAK	KABIRAJ PRADHAN	// /0
		VS	VS	()
136	CRLREV/0000537/2023	STATE OF ODISHA PITAMBAR BEHERA	BIJAYA KUMAR RAGADA	// SAMBALPUR VIGILANCE /60 /2015
		VS	VS	()

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137	CRLREV/0000538/2023	STATE OF ODISHA(VIG.) BAIRAGI CHARAN DAS VS	MANORANJAN KHATUA VS	// //0 ()
138	CRLREV/0000539/2023	STATE OF ODISHA PRASANTA KUMAR PATRA VS	JUGALA KISHORE PANDA VS	// DEOGARH /218 /2021 ()
139	CRLREV/0000540/2023	STATE OF ODISHA ANTARYAMI DAS VS	MOHENDRA KUMAR MOHAPATRO VS	// JEYPORE VIGILANCE /27 /2021 ()
140	CRLREV/0000541/2023	STATE OF ODISHA(VIG.) KALIA SETHI VS	BHAGABAN SARANGI VS	// GOSANINUAGAM /1 /2016 ()
141	FAO/0000460/2023	STATE OF ODISHA SANTI MAHANKUDA VS	PRADEEP KUMAR MISHRA VS	// // ()
142	FAO/0000461/2023	UNION OF INDIA STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // ()
143	MACA/0000950/2023	SARADA PRASANNA PANDA MANAGER, LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// // ()
144	MACA/0000951/2023	SAHEB HIKABADI THE MANAGER, LEGAL, M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// // ()
145	MACA/0000952/2023	PATANA HIKABADIKA MANAGER, LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// // ()
146	MACA/0000953/2023	PATANA HIKABADIKA ORIENTAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// // ()
147	MATA/0000336/2023	SUMATI MISRA DHANAJAYA ROUT VS	ASHOK KUMAR SAHOO VS	// // ()
		SUBHALAXMI SAOO		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MATA/0000337/2023	B.S SUBHRASIKHA SWAIN VS SAMAR PATASAHANI	KULDEEP MOHANTY VS	// 0 //
149	TRP(C)/0000334/2023	SWARNABALA SAHU VS CHHABILA KUMAR PRADHAN	PRASANTA KUMAR PRADHAN VS	// 0 //
150	TRP(C)/0000335/2023	RANJULATA DAS @ DUTTA VS PARESH KUMAR DAS	SOMANATH NANDA VS	// 0 //
151	WA/0002516/2023	STATE OF ODISHA VS KHIRODA KUMAR MISHRA	TARUN PATNAIK, A.S.C. VS	// 0 //
152	WA/0002517/2023	STATE OF ODISHA VS BIBHUTI BHUSAN SETHI	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
153	WA/0002518/2023	SUSANTA KUMAR PARIDA VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
154	WA/0002519/2023	STATE OF ODISHA VS SITHIKANTA KANUNGO	SASWAT DAS,A.G.A VS	// 0 //
155	WA/0002520/2023	STATE OF ODISHA VS PRASANNA KUMAR SAHOO	NIHAR KANTA PRAHARAJ, A.G.A. VS	// 0 //
156	WA/0002521/2023	STATE OF ODISHA VS SAROJ KUMAR SENAPATI	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
157	WA/0002522/2023	STATE OF ODISHA VS BHAJAKRUSHNA DASH	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
158	WA/0002523/2023	STATE OF ODISHA VS RATNAPRAVA BISWAL	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
159	WA/0002524/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0032789/2023	JAYADRATH MOHANTY GOVINDA NAG	SAROJ KUMAR DASH	//
		VS	VS	0
161	WP(C)/0032790/2023	STATE OF ODISHA M/S MAA KALI MEDICINE STORE, CUTTACK	SUDHANSU KUMAR DAS	//
		VS	VS	0
162	WP(C)/0032791/2023	JOINT COMMNR. OF STATE TAX APPEAL, CUTTACK BIRANCHI NARAYAN DAS	PRAKASH KUMAR MISHRA	//
		VS	VS	0
163	WP(C)/0032792/2023	STATE OF ODISHA DR. SARAT KUMAR NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
164	WP(C)/0032793/2023	STATE OF ODISHA DIBAKAR NAYAK	SRIKANTA MAHUNTA	//
		VS	VS	0
165	WP(C)/0032794/2023	STATE OF ODISHA KALPALATA PATRA	LINGARAJ SARANGI	//
		VS	VS	0
166	WP(C)/0032795/2023	STATE OF ODISHA MUKTA BADANAYAK	MANAS RANJAN BADAJENA	//
		VS	VS	0
167	WP(C)/0032796/2023	STATE OF ODISHA SUSHREE SAMIKHSHYA MAHAPATRA	AMITAV TRIPATHY	//
		VS	VS	0
168	WP(C)/0032797/2023	BOARD OF SECONDARY EDUCATION, ORISSA, CUTTACK PRADEEP KUMAR SETHI	TRILOCHAN RATH	//
		VS	VS	0
169	WP(C)/0032798/2023	UNION OF INDIA MANOJ KUMAR NAYAK	DIGAMBAR SETHI	//
		VS	VS	0
170	WP(C)/0032799/2023	STATE OF ODISHA SANTOSH MAHARANA	BASUDEV BARIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0032800/2023	STATE OF ODISHA SAILESH KUMAR SINGHA VS	GYANA RANJAN SETHI VS	// // 0
172	WP(C)/0032801/2023	STATE OF ODISHA ANKITA ROUT VS	GYANA RANJAN SETHI VS	// // 0
173	WP(C)/0032802/2023	STATE OF ODISHA KARUNAKAR DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
174	WP(C)/0032803/2023	INDIAN OVERSEAS BANK, CHENNAI RAMAKANTA JENA VS	GYANA RANJAN SETHI VS	// // 0
175	WP(C)/0032804/2023	STATE OF ODISHA SAYAMA TADINGI VS	TUKUNA KUMAR MISHRA VS	// // 0
176	WP(C)/0032805/2023	STATE OF ODISHA SURYA INSTITUTE OF MEDICAL SCIENCE AND RESEARCH CENTRE, KROHAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
177	WP(C)/0032806/2023	STATE OF ODISHA LOKANATH CHAKRABARTY VS THE SUB COLLECTOR, JAGATSINGHPUR	RITA SINGH VS	// // 0
178	WP(C)/0032807/2023	STATE OF ODISHA TOLESWAR DALPATI VS	BISHNU PRASAD PRADHAN VS	// // 0
179	WP(C)/0032808/2023	STATE OF ODISHA BELA PUJARI @ BELO PUJARI VS	SURYAKANTA DWIBEDI VS	// // 0
180	WP(C)/0032809/2023	STATE OF ODISHA PRANAB RATH VS	PRATAP KUMAR BEHERA VS	// // 0
181	WP(C)/0032810/2023	STATE OF ODISHA MINATI GARNAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0032811/2023	KISANLAL PATWARI VS THE PRINCIPAL SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	SURYAKANTA JENA VS	// 0 //
183	WP(C)/0032812/2023	PABITRA KUMAR SAMAL VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
184	WP(C)/0032813/2023	ABHILIPSA PATRA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
185	WP(C)/0032814/2023	PRAFULLA CHANDRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
186	WP(C)/0032815/2023	BIRUPAKSHYA MOHAPATRA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
187	WP(C)/0032816/2023	DURYODHAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
188	WP(C)/0032817/2023	SUVENDU RAY MOHAPATRA VS STATE OF ODISHA	TEJASWINI JENA VS	// 0 //
189	WP(C)/0032818/2023	ANANDA SAHU VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
190	WP(C)/0032819/2023	SUVENDU RAY MOHAPATRA VS STATE OF ODISHA	TEJASWINI JENA VS	// 0 //
191	WP(C)/0032820/2023	SANJAY KUMAR MOHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
192	WP(C)/0032821/2023	HEMANTA PRADHAN VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
193	WP(C)/0032822/2023	POONAM PUJARI	BIJAY PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0032823/2023	THE INCOME TAX OFFICER, ROURKELA RABI NARAYAN PRUSTY	AMIT KUMAR NATH	//
		VS	VS	0
195	WP(C)/0032824/2023	NATIONAL THERMAL POWER CORP. LTD., NEW DELHI SUDARSHAN NAYAK	SIDHARTHA SWAIN	//
		VS	VS	0
196	WP(C)/0032825/2023	STATE OF ODISHA PRADEEP KUMAR SARANGI	ASHIS KUMAR MISHRA	//
		VS	VS	0
197	WP(C)/0032826/2023	STATE OF ODISHA KALU SOREN	ABHILASH MISHRA	//
		VS	VS	0
198	WP(C)/0032827/2023	STATE OF ODISHA SATYARTHA BISWAL	RAMA KRISHNA BISOI	//
		VS	VS	0
199	WP(C)/0032828/2023	STATE OF ODISHA BIKASH SETHY	SIDHARTH PRASAD DAS	//
		VS	VS	0
200	WP(C)/0032829/2023	STATE OF ODISHA MANJULATA MOHANTY	RAMA KRISHNA BISOI	//
		VS	VS	0
201	WP(C)/0032830/2023	STATE OF ODISHA BIBHUTI BHUSAN PUROHIT	PRASANTA KUMAR PRADHAN	//
		VS	VS	0
202	WP(C)/0032831/2023	TAHASILDAR, JUJOMURA SIDHARTHA SHANKAR DASH	ASWINI KUMAR DASH	//
		VS	VS	0
203	WP(C)/0032832/2023	STATE OF ODISHA JAYADRATHA BHOI	RABINDRA NATH PRUSTY	//
		VS	VS	0
204	WP(C)/0032833/2023	STATE OF ODISHA BIBHUTI BHUSAN PUROHIT	PRASANTA KUMAR PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0032834/2023	TAHASILDAR, JUJOMURA DRAUPADI PRADHAN VS	PABITRA KUMAR BEHERA VS	// // ()
206	WP(C)/0032835/2023	THE COLLECTOR, KENDRAPARA SRI SRI LINGARAJ MAHAPRABHU BIJE, BBSR VS	SUBHENDU KAR VS	// // ()
207	WP(C)/0032836/2023	SANJUKTA PATTNAIK DR.SAMBIT SUBHAS VS	JANGYA PRAKASH PARIDA VS	// // ()
208	WP(C)/0032837/2023	STATE OF ODISHA ASWINI KUMAR DASH VS	VS	// // ()
209	WP(C)/0032838/2023	UNION OF INDIA SAROJ KUMAR SINHA VS	NIRANJAN BISWAL VS	// // ()
210	WP(C)/0032839/2023	STATE OF ODISHA M/S. SAGAR MINING AND METALS INDUSTRIES (P) VS	KUNAL SAHOO VS	// // ()
211	WP(C)/0032840/2023	JOINT COMMISSIONER OF COMMERCIAL TAXES,JAJPUR BISWANATH PODDAR VS	BRAJA MOHAN SARANGI VS	// // ()
212	WP(C)/0032841/2023	THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK RAMA CHANDRA HARIJAN VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
213	WP(C)/0032842/2023	STATE OF ODISHA G.SURYA PRAKASH VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
214	WP(C)/0032843/2023	STATE OF ODISHA BASANTA KUMAR BAGHA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
215	WP(C)/0032844/2023	STATE OF ODISHA GOLAKH BIHARI JENA VS	BRAJA MOHAN SARANGI VS	// // ()
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0032845/2023	MUKTIKANTA TRIPATHY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
217	WP(C)/0032846/2023	SMARAK DASH VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
218	WP(C)/0032847/2023	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
219	WP(C)/0032848/2023	SASHIKANTA PANIGRAHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
220	WP(C)/0032849/2023	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
221	WP(C)/0032850/2023	SATYABRATA SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
222	WP(C)/0032851/2023	M/S. OMM SHREE TRANSPORT, JAGATSINGHPUR VS UNION OF INDIA	SRIDHAR RATH VS	// 0 //
223	WP(C)/0032852/2023	SEP NAYAN KUMAR BISWAL VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
224	WP(C)/0032853/2023	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
225	WP(C)/0032854/2023	FURMAL MARANDI VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
226	WP(C)/0032855/2023	CHIRANJIBEE PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
227	WP(C)/0032856/2023	PRATI KSHA AGARWAL	ANINDYA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0032857/2023	MD, ODISHA STATE CIVIL SUPPLIES CORPORATION LTD. BBSR RINARANI SRICHANDAN	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
229	WP(C)/0032858/2023	STATE OF ODISHA SUBHASHREE MOHAPATRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
230	WP(C)/0032859/2023	STATE OF ODISHA TARANISEN PADHAN	KAUSHIK SWAIN	//
		VS	VS	0
231	WP(C)/0032860/2023	STATE OF ODISHA SHAKTIMAYEE PARIDA	LAXMIKANTA MOHANTY	//
		VS	VS	0
232	WP(C)/0032861/2023	STATE OF ODISHA TIHLU KARMI	KUNAL KUMAR SWAIN	//
		VS	VS	0
233	WP(C)/0032862/2023	STATE OF ODISHA JASHOBANTA PRADHAN	LAXMIKANTA MOHANTY	//
		VS	VS	0
234	WP(C)/0032863/2023	STATE OF ODISHA BUDRA MADHI	KUNAL KUMAR SWAIN	//
		VS	VS	0
235	WP(C)/0032864/2023	STATE OF ODISHA SWARNA BAG	KUNAL KUMAR SWAIN	//
		VS	VS	0
236	WP(C)/0032865/2023	STATE OF ODISHA JIBANANANDA MOHAPATRA	SHASHI BHUSAN JENA	//
		VS	VS	0
237	WP(C)/0032866/2023	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR SANJAY KUMAR DAKUA	SHASHI BHUSAN JENA	//
		VS	VS	0
238	WP(C)/0032867/2023	STATE OF ODISHA BRAJA KISHOR SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0032868/2023	STATE OF ODISHA HARSAMANI SENAPATI VS	PREMANANDA MOHANTY VS	// // 0
240	WP(C)/0032869/2023	STATE OF ODISHA BIJAYA KUMAR DAS VS	SHASHI BHUSAN JENA VS	// // 0
241	WP(C)/0032870/2023	STATE OF ODISHA RAMA CHANDRA PRADHAN VS	PREMANANDA MOHANTY VS	// // 0
242	WP(C)/0032871/2023	STATE OF ODISHA VIKASH B.SC NURSING COLLEGE, BALASORE VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
243	WP(C)/0032872/2023	STATE OF ODISHA RANGALATA MOHAPATRA VS	PREMANANDA MOHANTY VS	// // 0
244	WP(C)/0032873/2023	STATE OF ODISHA LAXMIDHAR MISHRA VS	PREMANANDA MOHANTY VS	// // 0
245	WP(C)/0032874/2023	STATE OF ODISHA BANSHIDHAR DASH VS	PREMANANDA MOHANTY VS	// // 0
246	WP(C)/0032875/2023	STATE OF ODISHA HEMANTA KUMAR NAYAK VS	PREMANANDA MOHANTY VS	// // 0
247	WP(C)/0032876/2023	STATE OF ODISHA NARAYAN RAUTARA VS	PREMANANDA MOHANTY VS	// // 0
248	WP(C)/0032877/2023	STATE OF ODISHA TAPAN KUMAR DAS VS	PREMANANDA MOHANTY VS	// // 0
249	WP(C)/0032878/2023	STATE OF ODISHA BISWAMBHAR PRADHAN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0032879/2023	NIRANJAN MUDULI VS UNION OF INDIA	UMESH CHANDRA BEHURA VS	// 0 //
251	WP(C)/0032880/2023	JAYANTA KUMAR MOHANTY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
252	WP(C)/0032881/2023	SABITA NANDA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
253	WP(C)/0032882/2023	KARNA CHANDRA BEHERA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
254	WP(C)/0032883/2023	SURENDRANATH PANDA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
255	WP(C)/0032884/2023	ABAKASH FOUNDATION, DHENKANAL VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
256	WP(C)/0032885/2023	SAKUNTALA KONDAGIRI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
257	WP(C)/0032886/2023	PRASANNA KUMAR PADHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
258	WP(C)/0032887/2023	RANJEETA RANASINGH VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
259	WP(C)/0032888/2023	TENO PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
260	WP(C)/0032889/2023	VIMTAS SCHOOL OF PHARMACY, KECHELA ROAD, KOTA VS STATE OF ODISHA	KOTA PUDAS VS	// 0 //
261	WP(C)/0032890/2023	BISWAJIT RATH	PRANAB RANJAN CHHATOI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0032891/2023	GEETA @ GEETHA CHANDRA MOULI	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0032892/2023	DR. DHANESWAR SAHOO	SOBHANA SAHOO	//
		VS	VS	0
		THE SECY., MINISTRY OF HOME AFFAIRS, NEW DELHI		//
264	WP(C)/0032893/2023	PRAMILA MOHAPATRA	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		AO, PNB, BBSR		//
265	WP(C)/0032894/2023	AHALYA KUMARI PATRA	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0032895/2023	RAMESH CHANDRA SAHU	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0032896/2023	ASHOK KUMAR RATH	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0032897/2023	AKRURA MAHALIK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0032898/2023	SAROJ KUMAR SAHOO	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0032899/2023	KISHORE KUMAR MISHRA	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0032900/2023	PRASANTA RANA	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0032901/2023	SOBHABATI ROUT	NIRANJAN NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0032902/2023	STATE OF ODISHA RASHMITA OJHA VS	KAPILA CHARAN NAYAK VS	// // 0
274	WP(C)/0032903/2023	STATE OF ODISHA RAJIB LOCHAN BEHERA VS	SUBASH CH PANI VS	// // 0
275	WP(C)/0032904/2023	STATE OF ODISHA ARAT SAHOO VS	SUBASH CH PANI VS	// // 0
276	WP(C)/0032905/2023	STATE OF ODISHA M/S BAJARANGI FOOD PRODUCTS PVT. LTD., NAYAGARH VS	SUBASH CH PANI VS	// // 0
277	WP(C)/0032906/2023	UNION OF INDIA MANASWINI SWAIN VS	BANSHIDHAR BAUG VS	// // 0
278	WP(C)/0032907/2023	COLLECTOR, KHURDA BHIMASEN PRADHAN VS	SUBASH CH PANI VS	// // 0
279	WP(C)/0032908/2023	UNION OF INDIA ARUNA KUMAR PRADHAN VS	SUBASH CH PANI VS	// // 0
280	WP(C)/0032909/2023	UNION OF INDIA DAMODAR RAY VS	RAMA CHANDRA RAY VS	// // 0
281	WP(C)/0032910/2023	COLLECTOR, JAJPUR TRILOK SUNDAR BAJPAYEE VS	SUBASH CH PANI VS	// // 0
282	WP(C)/0032911/2023	UNION OF INDIA KARUNAKAR ROUTRAY, JAGATSINGHPUR VS	SIDHANT DWIBEDI VS	// // 0
283	WP(C)/0032912/2023	STATE OF ODISHA PURNA CHANDRA SAHU VS	LALIT MOHAN NANDA VS	// // 0
		GENERAL MANAGER, HRD, BANK OF INDIA, MUMBAI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0032913/2023	PABITRA NATH MARNDI VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
285	WP(C)/0032914/2023	M/S NEELACHAL ISPAL NIGAM LTD. NINL, JAIPUR VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	ADITYA MISHRA VS	// 0 //
286	WP(C)/0032915/2023	KARUNAKAR ROUTRAY, JAGATSINGHPUR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
287	WP(C)/0032916/2023	SACHIN TRIPATHY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
288	WP(C)/0032917/2023	PURNA CHANDRA DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
289	WP(C)/0032918/2023	AJAY KUMAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
290	WP(C)/0032919/2023	ADIKANDA MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
291	WP(C)/0032920/2023	PC COLLEGE OF NURSING, PURI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
292	WP(C)/0032921/2023	GAYATRI ASSOCIATES, CUTTACK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
293	WP(C)/0032922/2023	M.TIRUPATI ACHARY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	WP(C)/0032923/2023	MAA JAGESWARI P.F.C.S. LTD., PURI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
295	WP(C)/0032924/2023	PARSURAM SWAIN	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0032925/2023	UTSABA KUMAR SAHA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0032926/2023	SUDARSAN PATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0032927/2023	KSHIROD KUMAR SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0032928/2023	LAXMI NARAYAN PADHI	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		CHIEF SECY. ORISSA LOK SEVA BHAWAN, BBSR		//
300	WP(C)/0032929/2023	SASMITA SAHU	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0032930/2023	BEDABRAHMA DAS	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0032931/2023	HRUDANANDA PADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0032932/2023	SUSIL KUMAR AGARWALLA	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0032933/2023	DEBASISH MISHRA	JAGANNATH SENAPATI	//
		VS	VS	0
		SOUMYASHREE NANDA		//
305	WP(C)/0032934/2023	NABIN SUNDAR JAGADALA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0032935/2023	SUKUMAR MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0032936/2023	THE TAHASILDAR, MAHAKALAPARA SAMBHU MANDAL VS	LAMBODAR PRADHAN VS	// // ()
308	WP(C)/0032937/2023	THE TAHASILDAR, MAHAKALAPARA DEBASISH MISHRA VS	JAGANNATH SENAPATI VS	// // ()
309	WP(C)/0032938/2023	SOUMYASHREE NANDA UMESH MAHAKUR VS	UDIT RANJAN JENA VS	// // ()
310	WP(C)/0032939/2023	STATE OF ODISHA K. ERUNI REDI VS	SAUMYA RANJAN PRADHAN VS	// // ()
311	WP(C)/0032940/2023	THE PRINCIPAL SECY. TO GOVT., FINANCE DEPT., BBSR BANASHREE NAYAK VS	ACHYUTANANDA PATTANAİK VS	// // ()
312	WP(C)/0032941/2023	STATE OF ODISHA ASHOK KUMAR SAHOO VS	ACHYUTANANDA PATTANAİK VS	// // ()
313	WP(C)/0032942/2023	STATE OF ODISHA SANTOSH KUMAR PANI VS	ACHYUTANANDA PATTANAİK VS	// // ()
314	WP(C)/0032943/2023	STATE OF ODISHA MANOJ KUMAR SAHU VS	DURGESH NARAYAN RATH VS	// // ()
315	WP(C)/0032944/2023	STATE OF ODISHA SWAPAN KUMAR SARKAR VS	DURGESH NARAYAN RATH VS	// // ()
316	WP(C)/0032945/2023	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	MAHENDRA KUMAR SAHOO VS	// // ()
317	WP(C)/0032946/2023	STATE OF ODISHA ALEKHA BEHERA VS	SAPAN KUMAR PAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0032947/2023	NRUSINGHA CHARAN MALLICK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
319	WP(C)/0032948/2023	JAGDISH CHANDRA JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
320	WP(C)/0032949/2023	TAPAN TRIPATHY VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //
321	WP(C)/0032950/2023	M/S ASTHALAKSHMI CONSTRUCTION, BBSR VS STATE OF ODISHA	SUJAN KUMAR ROY CHOUDHURY VS	// 0 //
322	WP(C)/0032951/2023	NARESH KUMAR AGRAWAL VS UNION OF INDIA	CHITTARANJAN DAS VS	// 0 //
323	WP(C)/0032952/2023	JITENDRA SWAIN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
324	WP(C)/0032953/2023	M/S ASTHALAKSHMI CONSTRUCTION, BBSR VS STATE OF ODISHA	SUJAN KUMAR ROY CHOUDHURY VS	// 0 //
325	WP(C)/0032954/2023	BRILLIANT B.SC. NURSING COLLEGE, KEONJHAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0032955/2023	GANDHARBA BARIK VS COMMNR. OF CONSOLIDATION, ODISHA, BBSR	HRUDANANDA MOHAPATRA VS	// 0 //
327	WP(C)/0032956/2023	BIJUPATTNAIK M.SC. NURSING COLLEGE, BARIPADA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0032957/2023	CHUDAMANI SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0032958/2023	M/S ASTHALAKSHMI CONSTRUCTION, BBSR	SUJAN KUMAR ROY CHOUDHURY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0032959/2023	BATAKRUSHNA JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0032960/2023	DEBAKI BARIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
332	WP(C)/0032961/2023	SABITA JENA	SANJIBANI MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
333	WP(C)/0032962/2023	SARAT KUMAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
334	WP(C)/0032963/2023	KALPALATA PATRA	LINGARAJ SARANGI	//
		VS	VS	()
		STATE OF ODISHA		//
335	WP(C)/0032964/2023	SUBASH PANDA	SANJIBANI MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
336	WP(C)/0032965/2023	MANAS KUMAR NAYAK	BHABANI SHANKAR RAYAGURU	//
		VS	VS	()
		STATE OF ODISHA		//
337	WP(C)/0032966/2023	GANESH INFO SYSTEM, BHADRAK	APARESH BHOI	//
		VS	VS	()
		STATE OF ODISHA		//
338	WPCRL/0000136/2023	PRAVAT ROUT	AKSHAYA KUMAR PANDEY	//0
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0011400/2023	BAPI SAHOO @ DEBASISH SAHOO	TARA PRASAD MOHAPATRA	SATYABADI /144 /2020
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0011401/2023	CHANDAN @ SRIKANT SAHOO	SUSANTA KUMAR BARAL	//0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0011402/2023	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	SUJIT KUMAR DAS VS	// MAHILA P.S.(BBSR) /156 /2023 ()
342	ABLAPL/0011403/2023	STATE OF ODISHA BRAJA BALLAV SAHOO VS	CHIRANJIB ROUT VS	// TALCHER TOWN /546 /2023 ()
343	ABLAPL/0011404/2023	STATE OF ODISHA ROCKY BEHERA VS	PRASANTA KUMAR NANDA VS	// KHANDAGIRI P.S. /57 /2023 ()
344	ABLAPL/0011405/2023	STATE OF ODISHA BHUBAN MOHANTA @ BHUBANESWAR MOHANTA SARADA PRASAD DASH VS	VS	// KARANJIA /286 /2023 ()
345	ABLAPL/0011406/2023	STATE OF ODISHA BHAJANA @ MUKTIKANTA DAS VS	PANCHANAN PANIGRAHI VS	// KISSANNAGAR PS /219 /2023 ()
346	ABLAPL/0011407/2023	STATE OF ODISHA DILIP KUJUR @ ORAM VS	UMA SHANKAR PATEL VS	// TAISARA /126 /2023 ()
347	ABLAPL/0011408/2023	STATE OF ODISHA SATYAJIT BEHERA VS	NIKUNJA KUMAR ROUT VS	// SALIPUR /295 /2023 ()
348	ABLAPL/0011409/2023	STATE OF ODISHA PRATIMA DAS VS	SANTOSH KUMAR LENKA VS	// BIDANASI /254 /2023 ()
349	ABLAPL/0011410/2023	STATE OF ODISHA DINESH MALLICK VS	SOUBHAGYA SWAIN VS	// CANTONMENT ROAD /76 /2023 ()
350	ABLAPL/0011411/2023	STATE OF ODISHA SAHAJAD KHAN VS	PRAKASH KUMAR MISHRA VS	// HINDOL /205 /2023 ()
351	ABLAPL/0011412/2023	STATE OF ODISHA MANOJ PATRA @ PATRO VS	BISWAJIT MOHANTY VS	// BHANJANAGAR /878 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0011413/2023	PRAHALLAD DAS VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JODA /264 /2023 () //
353	ABLAPL/0011414/2023	GHANASHYAM PALAI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 () //
354	ABLAPL/0011415/2023	RAJKISHORE BEHERA @ RAJKISHORE BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIANTA P.S. /325 /2023 () //
355	ABLAPL/0011416/2023	PABITRA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /586 /2023 () //
356	ABLAPL/0011417/2023	DINESH MANGARAJ VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BEGUNIA P.S. /346 /2023 () //
357	ABLAPL/0011418/2023	RAMESH KUMAR MISHRA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	/ /0 () //
358	ABLAPL/0011419/2023	LOCHAN BISHI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TITILAGARH /299 /2023 () //
359	ABLAPL/0011420/2023	SATYANANDA SAHOO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOTANGA /187 /2023 () //
360	ABLAPL/0011421/2023	PRATAP KUMAR JENA @ BADAL VS STATE OF ODISHA	DHARMENDRA SETHY VS	SARANAKUL /85 /2017 () //
361	ABLAPL/0011422/2023	SANTANU KUMAR TARAI VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /633 /2023 () //
362	ABLAPL/0011423/2023	SANGRAM SAHU VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	JAJPUR SADAR /232 /2023 () //
363	ABLAPL/0011424/2023	BASUDEV SAHOO @ DILU	SURYA NARAYAN MISHRA	NIMAPADA /190 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0011425/2023	STATE OF ODISHA SURENDRA @ SRIKANTA DAS	JAYAKRISHNA MOHAPATRA	// BANSADA /314 /2023
		VS	VS	()
365	ABLAPL/0011426/2023	STATE OF ODISHA HUSSAIN AHMED	SANJIB KUMAR BHANJADEO	// KHURDA P.S. /242 /2013
		VS	VS	()
366	ABLAPL/0011427/2023	STATE OF ODISHA BALARAM BEHERA	BIBHUTI RANJAN MOHANTY	// PANIKOILI /266 /2023
		VS	VS	()
367	ABLAPL/0011428/2023	STATE OF ODISHA BABAJI NAYAK	AKASH BHUYAN	// ERASAMA /293 /2023
		VS	VS	()
368	ABLAPL/0011429/2023	STATE OF ODISHA SIKENDRA NAYAK	SURYAKANTA DWIBEDI	// BAMUNIGAM /15 /2018
		VS	VS	()
369	ABLAPL/0011430/2023	STATE OF ODISHA SHIVO GOPE	SANTOSH KUMAR DWIVEDY	// JODA /46 /2023
		VS	VS	()
370	ABLAPL/0011431/2023	STATE OF ODISHA RAJA @ KAILASH BEHERA	MANOJ KUMAR JENA	// MARKAT NAGAR /158 /2023
		VS	VS	()
371	ABLAPL/0011432/2023	STATE OF ODISHA SUKANTA NAYAK	MRUGANKA MAULI PATNAIK	// BALIPATNA /166 /2022
		VS	VS	()
372	ABLAPL/0011433/2023	STATE OF ODISHA SUBRAT MOHANTY	JYOTIRMAYA SAHOO	// DHAULI PS /156 /2023
		VS	VS	()
373	ABLAPL/0011434/2023	STATE OF ODISHA PRASAD NAHAK @ PRASANTA NAHAK	SUJIT KUMAR PATTNAIK	// KODALA /451 /2023
		VS	VS	()
374	ABLAPL/0011435/2023	STATE OF ODISHA SNEHALATA MISHRA	SAROJ KUMAR PADHI	// PIPLI /340 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0011436/2023	STATE OF ODISHA RAJIB KUMAR SARANGI VS	CHIRANJAYA MOHANTY VS	// SALIPUR /319 /2023 ()
376	ABLAPL/0011437/2023	STATE OF ODISHA MANAS DAS VS	PRADIPTA BEURA VS	// //0 ()
377	ABLAPL/0011438/2023	STATE OF ODISHA MANOJ KUMAR BEHERA @ MANGULI VS	BIKSH CHANDRA PARIJA VS	// BINJHARPUR /367 /2023 ()
378	ABLAPL/0011439/2023	STATE OF ODISHA BABULI MALLICK VS	PRANAYANEE DASMOHAPATRA VS	// TIRTOL /188 /2023 ()
379	ABLAPL/0011440/2023	STATE OF ODISHA SANJAYA NAIK @ KAAU VS	LAMBODOR ACHARI VS	// BELLAGUNTHA /313 /2023 ()
380	ABLAPL/0011441/2023	STATE OF ODISHA MEGHANATH MALIK @ DHARMENDRA MALIK VS	MAHES DAS VS	// PATTAMUNDAI RURAL PS /169 /2023 ()
381	ABLAPL/0011442/2023	STATE OF ODISHA MEGHANATH MALIK @ DHARMENDRA MALIK VS	MAHES DAS VS	// PATTAMUNDAI RURAL PS /172 /2023 ()
382	ABLAPL/0011443/2023	STATE OF ODISHA SUMANTA SAMAL VS	SUSANTA SEKHAR PARIDA VS	// BHUBAN /391 /2023 ()
383	ABLAPL/0011444/2023	STATE OF ODISHA PRAKASH LUHURA VS	GEETANJALI MAJHI VS	// KATARBAGA /97 /2023 ()
384	ABLAPL/0011445/2023	STATE OF ODISHA ANIL @ ANIL KUMAR MAHARANA VS	DURLLABHA RANJAN MISHRA VS	// SONEPUR /225 /2023 ()
385	ABLAPL/0011446/2023	STATE OF ODISHA SUBHAM ROUT @ SUBHAM KUMAR ROUT @ GUDUPRANAB RANJAN CHHATOI VS	VS VS	// PARJANG /412 /2023 ()
		STATE OF ODISHA		//

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386	ABLAPL/0011447/2023	BIRANCHI BALABANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /221 /2023 () //
387	ABLAPL/0011448/2023	SURESH KANHAR VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	ATHAMALLIK /22 /2023 () //
388	ABLAPL/0011449/2023	MALAYA KUMAR PARIDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SAHID NAGAR P.S. /341 /2023 () //
389	ABLAPL/0011450/2023	MANOJA KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	BAIDESWAR /121 /2023 () //
390	ABLAPL/0011451/2023	SUSANTA PATRA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TOMANDO /211 /2023 () //
391	ABLAPL/0011452/2023	NALINEEKANTA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ASKA /767 /2022 () //
392	ABLAPL/0011453/2023	SANJAYA NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHENKANAL SADAR /275 /2005 () //
393	ABLAPL/0011454/2023	BIDYUTLATA MISHRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SIMULIA /244 /2013 () //
394	ABLAPL/0011455/2023	SHAIKH IIRAIL VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	BHUBANESWAR VIGILANCE /26 /2015 () //
395	ABLAPL/0011456/2023	SANTOSH MALIK @ KALIA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	KHALLIKOTE /243 /2023 () //
396	ABLAPL/0011457/2023	BHASKAR PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	KHALLIKOTE /243 /2023 () //
397	ABLAPL/0011458/2023	GANESH BHUYAN	EKTA AGARWAL	RAIBANIA /56 /2023

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0011459/2023	SEKH ASKAR ALI @ ASKAR ALI	MADAN SUNDAR BEHERA	KISSANNAGAR PS /155 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0011460/2023	AMIYA KUMAR SAHOO @ AMIYA SAHOO	SURYAKANTA DWIBEDI	CHANDAPUR /143 /2018
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0011461/2023	KANCHAN BEHERA	AJAYA KUMAR ROUT	KISSANNAGAR PS /140 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0011462/2023	FAKIRA @ PAHILA THAKUR	SURYAKANTA DWIBEDI	PATNAGARH /117 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0011463/2023	BASANTA KANHAR	SURYAKANTA DWIBEDI	PHIRINGIA /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0011464/2023	MIR MAJUDDIN ALI	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0011465/2023	MAMASHREE BHARATI	GOPAL KRUSHNA MOHANTY	KENDRAPARA /131 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0011466/2023	GOURAV SETHI	PRAFULLA KUMAR JENA	PARADEEP MODEL /354 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0011467/2023	SANKAR PRASAD BASUMALLICK	KAILASH CHANDRA KAR	GOP /302 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0011468/2023	RABI MAJHI	TAPAN KUMAR BISWAL	PADMAPUR /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0011469/2023	PRANAB KUMAR MAHAPATRA	KSHIROD KUMAR ROUT	CRRI /144 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0011470/2023	STATE OF ODISHA MOHAMMAD WASIL VS	SWARAJ PATEL VS	// KUTRA /126 /2022 ()
410	ABLAPL/0011471/2023	STATE OF ODISHA ARIJIT SAMANTARAY @ CHIKU VS	SANTOSH KUMAR SAMANTARY VS	// KHURDA SADAR /274 /2023 ()
411	ABLAPL/0011472/2023	STATE OF ODISHA PRASANTA KUMAR MISHRA VS	SATYAJIT MOHAPATRA VS	// SIMULIA /244 /2013 ()
412	ABLAPL/0011473/2023	STATE OF ODISHA SUBHRANSU SAMANTARAY @ ANSHU VS	SANTOSH KUMAR SAMANTARY VS	// KHURDA SADAR /274 /2023 ()
413	ABLAPL/0011474/2023	STATE OF ODISHA SANJAY BAIRIGANJAN @ KUNA VS	SANTOSH KUMAR SAMANTARY VS	// KHURDA SADAR /274 /2023 ()
414	ABLAPL/0011475/2023	STATE OF ODISHA MANOJ KUMAR MANGARAJ @ KUNA MANGARAJ VS	GYANA RANJAN DHAL VS	// LAXMISAGAR P.S. /380 /2023 ()
415	ABLAPL/0011476/2023	STATE OF ODISHA SATYABRATA SAMANTARAY @ BADAL VS	SANTOSH KUMAR SAMANTARY VS	// KHURDA SADAR /274 /2023 ()
416	ABLAPL/0011477/2023	STATE OF ODISHA TUKULI JENA VS	PRAVASHA PUJAREE PARIDA VS	// BADAGODA P.S. /526 /2023 ()
417	ABLAPL/0011478/2023	STATE OF ODISHA GOPABANDHU HARICHANDAN VS	SANTOSH KUMAR SAMANTARY VS	// KHURDA SADAR /274 /2023 ()
418	ABLAPL/0011479/2023	STATE OF ODISHA MAHENDRA PRADHAN @ MAHENDRA KUMAR PRADHAN VS	PRANARAYAN MOHANTY VS	// DELANGA /280 /2023 ()
419	ABLAPL/0011480/2023	STATE OF ODISHA BIKARTAN PRADHAN VS	PRAMOD KUMAR JENA VS	// BALASORE TOWN /139 /2017 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :05/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0011481/2023	SIBA NAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /294 /2022 () //
421	ABLAPL/0011482/2023	SANGHAMITRA NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /205 /2023 () //
422	ABLAPL/0011483/2023	SUKANTA RANSINGH @ BIKALI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BEGUNIA P.S. /346 /2023 () //
423	ABLAPL/0011484/2023	PRAMOD KUMAR PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BHATILI /225 /2023 () //
424	ABLAPL/0011485/2023	KALYANI PUROHIT VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SAMBALPUR SADAR /266 /2023 () //
425	ABLAPL/0011486/2023	MANASA KUMAR GURU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /244 /2023 () //
426	ABLAPL/0011487/2023	SAROJ KUMAR MISHRA @ SARAJU MISHRA @ KABUSMISHRA VS STATE OF ODISHA	SUKANTA HOTA VS	BANAPUR P.S. /302 /2023 () //
427	ABLAPL/0011488/2023	JANMEJAYA PRADHAN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BRAHMAGIRI /233 /2023 () //
428	ABLAPL/0011489/2023	BIBHUTI RANJAN PRADHAN VS STATE OF ODISHA	SITAKANTA HOTA VS	SARANGADA /98 /2023 () //
429	ABLAPL/0011490/2023	BISWADUT ROY VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /291 /2023 () //
430	ABLAPL/0011491/2023	KHIROD BIHARI CHITA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /291 /2023 () //
431	ABLAPL/0011492/2023	ROHITA NAG	RAJKISHOR MISHRA	LOISINGHA(BOLANGIR) /214 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :05/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0011493/2023	DURYODHAN SAHOO @ CHANDU SAHOO	PRADEEPTA KUMAR BEHERA	CUTTACK SADAR /566 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0011494/2023	R. RAJENDRA PATRA	SANJIB KUMAR BHANJADEO	KHALLIKOTE /656 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0011495/2023	SWASTIK NAYAK	MRUGANKA MAULI PATNAIK	DHAULI PS /170 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :05/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	79/2023 CRLMA/419/2023	SESADEV SAHU-MP	JITENDRA SAMANTARAY
2	350/2023 TRP(C)/334/2023	SWARNABALA SAHU-MP	PRASANTA KUMAR PRADHAN
3	350/2023 MATA/275/2023	TALLURI HEMANTH KUMAR-MP	RAMESH AGARWAL
4	351/2023 TRP(C)/333/2023	SWAGATIKA KANAR-MP	RAJESH KUMAR MAHAPATRA
5	351/2023 MATA/275/2023	TALLURI HEMANTH KUMAR-MP	RAMESH AGARWAL
6	352/2023 TRP(C)/335/2023	RANJULATA DAS @ DUTTA-MP	SOMANATH NANDA
7	352/2023 MATA/337/2023	B.S SUBHRASIKHA SWAIN-MP	KULDEEP MOHANTY
8	383/2023 RVWPET/329/2023	DR. PATITAPABAN PANDA-MP	PRITINANDA PATTNAIK
9	404/2023 CONTC/5146/2023	JATINDRA SAHU-MP	SUKANTA KUMAR MISHRA
10	741/2023 CRLREV/539/2023	PRASANTA KUMAR PATRA-MP	JUGALA KISHORE PANDA
11	742/2023 CRLREV/540/2023	ANTARYAMI DAS-MP	MOHENDRA KUMAR MOHAPATRO
12	743/2023 CRLREV/229/2014	NANDA KISHORE SWAIN-MP	M/S.DURGA PR.PRADHAN
13	744/2023 CRLREV/541/2023	KALIA SETHI-MP	BHAGABAN SARANGI
14	745/2023 CRLREV/541/2023	KALIA SETHI-MP	BHAGABAN SARANGI
15	835/2023 FAO/454/2023	D.M., NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
16	836/2023 FAO/455/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
17	837/2023 FAO/461/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
18	838/2023 FAO/461/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
19	1148/2023 RSA/390/2023	MALA ROY-MP	SREEJIT MOHANTY
20	1165/2023 CMP/1215/2023	HARINARAYAN SETHI-MP	MONOMOY BASU
21	1166/2023 CMP/1216/2023	MD.JALALUDDIN-MP	PRAVASH CHANDRA JENA
22	1167/2023 CMP/788/2023	PRABHABATI PRADHAN-MP	AMIT PRASAD BOSE
23	1168/2023 CMP/1217/2023	NAGENDRA KUMAR NAYAK-MP	DINESH KUMAR MOHANTY
24	1308/2023 BLAPL/8469/2023	KANDHA GOUDA-MP	JYOTIRMAYA SAHOO
25	1309/2023 BLAPL/8206/2023	GOUTAM MOHANTY-MP	SUSHANTA HARICHANDAN
26	1310/2023	SANTOSH KHEMUNDU-MP	PRASANTA KUMAR NANDA

27	BLAPL/8466/2023 1311/2023	PRAKASH MALI-MP	
28	BLAPL/10207/2023 1312/2023	AMIT PALIT-MP	
29	BLAPL/6997/2023 1313/2023	HRIDAYA BAPARI-MP	
30	BLAPL/6951/2023 1314/2023	SK KAMALUDDIN-MP	AMULYA RATNA PANDA
31	BLAPL/10937/2023 1315/2023	DIBAKAR KANHAR-MP	
32	BLAPL/1463/2023 1316/2023	RAMAN KUMAR ROUT-MP	SOMANATH NANDA
33	BLAPL/11542/2023 1317/2023	ASHISH MANDAL-MP	SURENDRA KUMAR MISHRA
34	BLAPL/11543/2023 1710/2023	BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADAM ALI KHAN
35	MACA/731/2023 1711/2023	ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
36	MACA/680/2023 1712/2023	MANAGER, LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
37	MACA/950/2023 1713/2023	THE MANAGER, LEGAL, M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
38	MACA/951/2023 1714/2023	MANAGER, LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
39	MACA/952/2023 1715/2023	ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
40	MACA/953/2023 1890/2023	NARASINGHA PANDA-MP	
41	ABLAPL/3263/2023 1891/2023	DEBASISH BHUYAN-MP	
42	ABLAPL/1693/2023 1892/2023	SACHIN NAYAK @ SACHIN KUMAR NAYAK @ KANHA-MP	
43	ABLAPL/11106/2020 1893/2023	TIKAN MAJHI-MP	
44	ABLAPL/7333/2023 1894/2023	ATALA NAYAK @ ATALESWAR SING NAYAK-MP	
45	ABLAPL/3624/2022 1895/2023	NRUSINGH CHARAN JENA-MP	
46	ABLAPL/9454/2023 1896/2023	PADMA LOCHAN BEHERA-MP	
47	ABLAPL/10394/2023 1897/2023	HERO MALLICK-MP	
48	ABLAPL/8930/2023 1898/2023	BUDHESWAR BEHERA-MP	BISWAJIT NAYAK
49	ABLAPL/9550/2023 1899/2023	UTKAL NAYAK-MP	
50	ABLAPL/10098/2023 1900/2023	ALIM KHAN-MP	
51	ABLAPL/10092/2023 1901/2023	RAHUL KUMAR @ TRAYALAKYA KHOSLA-MP	
52	ABLAPL/9026/2023 1902/2023	KANCHAN SETHI @ SETHY-MP	
53	ABLAPL/10270/2023 1903/2023	SANKAR PARIDA-MP	
54	ABLAPL/8191/2020 2419/2023	BHANU MARANDI-MP	ASIT KUMAR OTTA
55	CRLA/1087/2023 2420/2023	BHANU MARANDI-MP	ASIT KUMAR OTTA
56	CRLA/1087/2023 2421/2023	BHANU MARANDI-MP	ASIT KUMAR OTTA
57	CRLA/1087/2023 2422/2023	SK.MUNA@KADIR-MP	M/S. T.K.DWIBEDI, S.K.BARAL,S. KANHAR,J.SAHOO,S
	CRLA/673/2021		

58	2423/2023 CRLA/1084/2023	JOGENDRA BEHERA-MP	AMIT KUMAR NATH
59	2424/2023 CRLA/1084/2023	JOGENDRA BEHERA-MP	AMIT KUMAR NATH
60	2425/2023 CRLA/1114/2023	RAJIB MALIK @ CHHOTA-MP	SAMARENDRA BAHADUR
61	2426/2023 CRLA/1114/2023	RAJIB MALIK @ CHHOTA-MP	SAMARENDRA BAHADUR
62	2427/2023 CRLA/1114/2023	RAJIB MALIK @ CHHOTA-MP	SAMARENDRA BAHADUR
63	3147/2023 CRLMC/4584/2023	ASHIS MOHANTY-MP	GOPINATH MISHRA
64	3148/2023 CRLMC/4082/2023	NIRANJAN NAIK-MP	
65	3149/2023 CRLMC/4587/2023	SANJUKTA KAR-MP	TUKUNA KUMAR MISHRA
66	3150/2023 CRLMC/4590/2023	SURATH JENA-MP	SUKANTA KUMAR NAYAK
67	3151/2023 CRLMC/4592/2023	BIBEKANANDA PAIKRAY-MP	HRUDANANDA MOHAPATRA
68	7363/2023 WA/2516/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
69	7364/2023 WA/2516/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
70	7365/2023 WA/2516/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
71	7366/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
72	7367/2023 WA/668/2023	JAGANNATH BASTIA-MP	IN PERSON
73	7368/2023 WA/1137/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
74	7369/2023 WA/2517/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
75	7370/2023 WA/2517/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
76	7371/2023 WA/2520/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
77	7372/2023 WA/2519/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
78	7373/2023 WA/2519/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
79	7374/2023 WA/2519/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
80	7375/2023 WA/2520/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
81	7376/2023 WA/2520/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
82	7377/2023 WA/2521/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
83	7378/2023 WA/2521/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
84	7379/2023 WA/2522/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
85	7380/2023 WA/2522/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
86	7381/2023 WA/2522/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
87	7382/2023 WA/2523/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
88	7383/2023 WA/2523/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
89	7384/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A

90	WA/2523/2023 7385/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
91	WA/2524/2023 7386/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
92	WA/1780/2022 7387/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
93	WA/2524/2023 7388/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
94	WA/2524/2023 7389/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
95	WA/1780/2022 7390/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
96	WA/1780/2022 7391/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
97	WA/1780/2022 7392/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
98	WA/1780/2022 7393/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
99	WA/1780/2022 7394/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
100	WA/916/2023 7395/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
101	WA/1780/2022 7396/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
102	WA/916/2023 7397/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
103	WA/1780/2022 7398/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
104	WA/916/2023 7399/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
105	WA/1780/2022 7400/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
106	WA/916/2023 7401/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
107	WA/916/2023 7402/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
108	WA/916/2023 7403/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
109	WA/916/2023 15894/2023	GOVINDA NAG-MP	SAROJ KUMAR DASH
110	WP(C)/32789/2023 15895/2023	M/S MAA KALI MEDICINE STORE, CUTTACK-MP	SUDHANSU KUMAR DAS
111	WP(C)/32790/2023 15896/2023	KHIRODBALA PATRA-MP	
112	WP(C)/16701/2019 15897/2023	KALPALATA PATRA-MP	LINGARAJ SARANGI
113	WP(C)/32794/2023 15898/2023	MANOJ KUMAR NAYAK-MP	DIGAMBAR SETHI
114	WP(C)/32798/2023 15899/2023	SANTOSH MAHARANA-MP	BASUDEV BARIK
115	WP(C)/32799/2023 15900/2023	SAYAMA TADINGI-MP	TUKUNA KUMAR MISHRA
116	WP(C)/32804/2023 15901/2023	BELA PUJARI @ BELO PUJARI-MP	SURYAKANTA DWIBEDI
117	WP(C)/32808/2023 15902/2023	SANJAY KUMAR MOHANTA-MP	DURGESH NARAYAN RATH
118	WP(C)/32820/2023 15903/2023	HEMANTA PRADHAN-MP	SAUBHAGYA KUMAR SAMAL
119	WP(C)/32821/2023 15904/2023	SATYARTHA BISWAL-MP	RAMA KRISHNA BISOI
120	WP(C)/32827/2023 15905/2023	SUNIL KUMAR PATEL-MP	BIYOTKESH MOHANTY, MERU SAGAR SAMANTRAY
	WP(C)/12859/2022		

121	15906/2023 WP(C)/32828/2023	BIKASH SETHY-MP	SIDHARTH PRASAD DAS
122	15907/2023 WP(C)/28027/2023	NAGENDRA KUMAR SINGHA-MP	PITAMBAR ACHARYA
123	15908/2023 WP(C)/28895/2023	DEBA KUMAR DEY-MP	AMIT PATTNAIK
124	15909/2023 WP(C)/29196/2023	RABINARAYAN PRADHAN-MP	PITAMBAR ACHARYA
125	15910/2023 WP(C)/31336/2023	MANASA MANASWINI-MP	SANGRAM JENA
126	15911/2023 WP(C)/32826/2023	KALU SOREN-MP	ABHILASH MISHRA
127	15912/2023 WP(C)/32835/2023	SRI SRI LINGARAJ MAHAPRABHU BIJE, BBSR-MP	SUBHENDU KAR
128	15913/2023 WP(C)/32836/2023	DR.SAMBIT SUBHAS-MP	JANGYA PRAKASH PARIDA
129	15914/2023 WP(C)/32841/2023	RAMA CHANDRA HARIJAN-MP	BHABANI SANKAR TRIPATHY (1)
130	15915/2023 WP(C)/32839/2023	M/S. SAGAR MINING AND METALS INDUSTRIES (P) LTD.- KIRJAL SAHOO	
131	15916/2023 WP(C)/29688/2023	BHUBANESWAR CHHATRIA-MP	GYANENDRA CHANDRA SWAIN
132	15917/2023 WP(C)/32842/2023	G.SURYA PRAKASH-MP	BHABANI SANKAR TRIPATHY (1)
133	15918/2023 WP(C)/5729/2021	BHABANI SANKAR KAR-MP	K.P.MISHRA
134	15919/2023 WP(C)/32843/2023	BASANTA KUMAR BAGHA-MP	BHABANI SANKAR TRIPATHY (1)
135	15920/2023 WP(C)/32853/2023	BIJAYA KUMAR NAYAK-MP	LAXMIKANTA MOHANTY
136	15921/2023 WP(C)/32855/2023	CHIRANJIBEE PATRA-MP	LAXMIKANTA MOHANTY
137	15922/2023 WP(C)/32856/2023	PRATIKSHA AGARWAL-MP	ANINDYA KUMAR MISHRA
138	15923/2023 WP(C)/32857/2023	RINARANI SRICHANDAN-MP	SANTOSH KUMAR SAMANTARAY
139	15924/2023 WP(C)/32858/2023	SUBHASHREE MOHAPATRA-MP	LAXMIKANTA MOHANTY
140	15925/2023 WP(C)/32860/2023	SHAKTIMAYEE PARIDA-MP	LAXMIKANTA MOHANTY
141	15926/2023 WP(C)/32862/2023	JASHOBANTA PRADHAN-MP	LAXMIKANTA MOHANTY
142	15927/2023 WP(C)/13294/2023	RANJU MISHRA-MP	
143	15928/2023 WP(C)/13424/2023	RANJAN KUMAR BHOI-MP	
144	15929/2023 WP(C)/13431/2023	JAY KRISHNA BAG-MP	
145	15930/2023 WP(C)/13432/2023	ASHUTOSH DAS-MP	
146	15931/2023 WP(C)/13433/2023	JITENDRA KUMAR PRADHAN-MP	
147	15932/2023 WP(C)/32865/2023	JIBANANANDA MOHAPATRA-MP	SHASHI BHUSAN JENA
148	15933/2023 WP(C)/32322/2023	PRAVA RANJAN MISHRA-MP	SIDHARTH MISHRA
149	15934/2023 WP(C)/32866/2023	SANJAY KUMAR DAKUA-MP	SHASHI BHUSAN JENA
150	15936/2023 WP(C)/26228/2023	KARUNAKAR ROUTRAY-MP	
151	15937/2023 WP(C)/32887/2023	RANJEETA RANASINGH-MP	SAGARIKA SAHOO
152	15938/2023	PRAMILA MOHAPATRA-MP	PRANAB RANJAN CHHATOI

153	WP(C)/32893/2023 15939/2023	MITU DALEI @ DIBAKAR DALEI-MP	ATMAJIT MANMITH DAS
154	WP(C)/32119/2023 15940/2023	SUMANTA NAYAK-MP	ATMAJIT MANMITH DAS
155	WP(C)/31942/2023 15941/2023	ASHOK KUMAR RATH-MP	SHASHI BHUSAN JENA
156	WP(C)/32896/2023 15942/2023	AKRURA MAHALIK-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
157	WP(C)/32897/2023 15943/2023	SOBHABATI ROUT-MP	NIRANJAN NAYAK
158	WP(C)/32901/2023 15944/2023	PYARIMOHAN PRADHAN-MP	
159	WP(C)/24331/2023 15945/2023	MANASWINI SWAIN-MP	BANSHIDHAR BAUG
160	WP(C)/32906/2023 15946/2023	PURNA CHANDRA SAHU-MP	LALIT MOHAN NANDA
161	WP(C)/32912/2023 15947/2023	PABITRA NATH MARNDI-MP	BHABANI PRASAD MOHANTY
162	WP(C)/32913/2023 15948/2023	M/S NEELACHAL ISPAL NIGAM LTD. NINL, JAJPUR-MP	ADITYA MISHRA
163	WP(C)/32914/2023 15949/2023	SUBHASH CHANDRA MOHANTA-MP	LAXMIKANTA MOHANTY
164	WP(C)/20109/2023 15950/2023	BABAJI SETHI-MP	
165	WP(C)/36225/2020 15951/2023	SACHIN TRIPATHY-MP	DR. JITENDRA KUMAR LENKA
166	WP(C)/32916/2023 15952/2023	BABAJI SETHI-MP	
167	WP(C)/36223/2020 15953/2023	PURNA CHANDRA DAS-MP	PRASANTA KUMAR SATAPATHY
168	WP(C)/32917/2023 15954/2023	GOLAKH SETHI-MP	
169	WP(C)/36222/2020 15955/2023	SISIRA RANJAN RAY-MP	
170	WP(C)/25451/2023 15956/2023	GAYATRI ASSOCIATES, CUTTACK-MP	SIDHESWAR MALLIK
171	WP(C)/32921/2023 15957/2023	MAA JAGESWARI P.F.C.S. LTD., PURI-MP	AMIT PRASAD BOSE
172	WP(C)/32923/2023 15958/2023	M/S VODAFONE IDEA LTD., KOLKATA-MP	ADHIRAJ MOHANTY, MR.S.JOLLY
173	WP(C)/6954/2023 15959/2023	M/S. VODAFONE IDEA LTD.,KOLKATA-MP	ADHIRAJ MOHANTY, MR.S.JOLLY
174	WP(C)/6952/2023 15960/2023	LAXMI NARAYAN PADHI-MP	TUKUNA KUMAR MISHRA
175	WP(C)/32928/2023 15961/2023	NARAYAN SUKLA-MP	SASWATI MOHAPATRA
176	WP(C)/23508/2023 15962/2023	SUSIL KUMAR AGARWALLA-MP	DEBASIS TRIPATHY
177	WP(C)/32932/2023 15963/2023	HRUDANANDA PADHAN-MP	DURGESH NARAYAN RATH
178	WP(C)/32931/2023 15964/2023	DEBASISH MISHRA-MP	JAGANNATH SENAPATI
179	WP(C)/32933/2023 15965/2023	NABIN SUNDAR JAGADALA-MP	DURGESH NARAYAN RATH
180	WP(C)/32934/2023 15966/2023	DEBASISH MISHRA-MP	JAGANNATH SENAPATI
181	WP(C)/32937/2023 15967/2023	K. ERUNI REDI-MP	SAUMYA RANJAN PRADHAN
182	WP(C)/32939/2023 15968/2023	MANOJ KUMAR SAHU-MP	DURGESH NARAYAN RATH
183	WP(C)/32943/2023 15969/2023	SWAPAN KUMAR SARKAR-MP	DURGESH NARAYAN RATH
	WP(C)/32944/2023		

184	15970/2023 WP(C)/21759/2023	BIBHUTI BHUSAN KAR-MP	
185	15971/2023 WP(C)/32949/2023	TAPAN TRIPATHY-MP	ANJAN PATNAIK
186	15972/2023 WP(C)/32951/2023	NARESH KUMAR AGRAWAL-MP	CHITTARANJAN DAS
187	15973/2023 WP(C)/32952/2023	JITENDRA SWAIN-MP	DIPTI RANJAN MOHAPATRA
188	15974/2023 WP(C)/33999/2021	MANDAKINI DEI-MP	BIPIN KUMAR NAYAK
189	15975/2023 WP(C)/32955/2023	GANDHARBA BARIK-MP	HRUDANANDA MOHAPATRA
190	15976/2023 WP(C)/32961/2023	SABITA JENA-MP	SANJIBANI MISHRA
191	15977/2023 WP(C)/32963/2023	KALPALATA PATRA-MP	LINGARAJ SARANGI
192	15978/2023 WP(C)/32964/2023	SUBASH PANDA-MP	SANJIBANI MISHRA
193	15979/2023 WP(C)/23598/2023	DR. PURNA CHANDRA PADHI-MP	
194	15980/2023 WP(C)/32965/2023	MANAS KUMAR NAYAK-MP	BHABANI SHANKAR RAYAGURU
195	15981/2023 WP(C)/32966/2023	GANESH INFO SYSTEM, BHADRAK-MP	APARESH BHOI